## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/10/2016

NAME OF THE PETITIONER(S)

: R. Krishnamurthy

NAME OF THE RESPONDENT(S)

: M/s Samuthralakshmi Spinners (P) Ltd. & 4 others

**UNDER SECTION** 

: 397/398

S.No.	Name (in Capital)	Represented by	Signature
1)	S.V. PRAVIN RATHINAM	COUNSEL FOR R1, R2 4 R4	S.V. Brown 12
Y	Sai Vihani Nor Cibri Vishnu	Counsel Nor	Si vi

## **ORDER**

Counsel representing both the counsel are present and submitted that the matter has been settled between the parties. Both the counsel prayed time for filing the joint memo of compromise. Time extended at their request. Put up on 13.09.2017 at 10.30 A.M.

Member (Judicial)

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